

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

SPECIAL BENCH COURT-II

71/241- 242/ND/2019

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER (T)**

**CH. MOHD SHARIEF TARIQ
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL
ON 26.02.2020**

**NAME OF THE COMPANY: Anjali Bhardwaj & Ors. V/s. M/s. Magpic
Realtech Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241-242

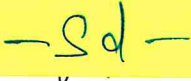
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner : Mr. Sumit Kaushik, Mr. Jugal Bajaj
Ms. Esha Sharma, Advs.
Present for the Respondent : Mr. J. Kirtikar Sukul, Adv.

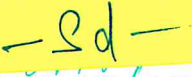
ORDER

Both the sides are present. Due to paucity of time, the matter is
adjourned.

List the on 31.03.2020.



**(L.N. Gupta)
Member (T)**



**(Ch. Mohd. Sharief Tariq)
Member (J)**